

**Central Administrative Tribunal
Principal Bench**

OA No.3423/2013

New Delhi this the 18th day of February, 2016

Hon'ble Mr. A.K. Bhardwaj, Member (J)

Hon'ble Mr. V.N. Gaur, Member (A)

Kesu Bhel,
Aged about 29 years,
S/o Shri Ashok Kumar Bhel,
R/o A-1, 217 Paschim Vihar,
New Delhi-110063.

..applicant

(None)

Versus

Through Union of India & Ors.

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Division Railway,
Northern Railway,
State Entry Road,
New Delhi.

....respondents.

(By Advocate : Shri Kripa Shankar Prasad)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

There was no appearance on behalf of the applicant on 19.05.2015, 27.07.2015, 16.09.2015 and 16.12.2015. Accordingly, the OA is dismissed in default.

(V.N. Gaur)
Member (A)

'rk'

(A.K. Bhardwaj)
Member (J)